

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
UNSTARRED QUESTION NO. 3738**

TO BE ANSWERED ON WEDNESDAY, AUGUST 12, 2015

SATCOM POLICY

3738. SHRI S. RAJENDRAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Satellite Communication (SATCOM) Policy authorises the use of INSAT satellites by the non-government sector;**
- (b) if so, the list of non-government sector who operate private communication satellites;**
- (c) whether the Government has any plan to enable the use of INSAT satellites by the non-government sectors; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):**

- (a) Yes Madam.**
- (b) No Indian private entities own and operate a private communication satellite. However, a large number of private / non-government users use INSAT satellites for broadcasting and interactive services.**
- (c) Yes Madam.**

- (d) A large number of private / non-government users in Direct to Home (DTH), Television uplink, Digital Satellite News Gathering (DSNG), Very Small Aperture Terminals (VSAT) sectors are using INSAT/GSAT satellites for providing services.**
